

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 959/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: M/s. Parikh Petro Chemicals Agencies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(4)	RAJESH SHANKAR	Advocate for the Petitioner	Rajesh Shankar

**COMMON ORDER**

**C.S.P. 958/230-232/NCLT/MB/MAH/2017**

**C.S.P. 959/230-232/NCLT/MB/MAH/2017**

1. The Learned Representatives of the Petitioner is present.
2. Mentioned the Scheme Petition. Admitted. Returnable on 08.12.2017.
3. Directed to comply the Publication of the Notice in the Newspaper etc.  
on or before the said date. Adjourned to 08.12.2017.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**14.11.2017.**

aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**